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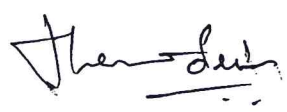
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/23 & 24/CAA/2018  
NAME OF THE PETITIONER(S) : A D SCHAFFEN PVT LTD  
NAME OF THE RESPONDENT(S) : ANGAYEEAMMAL DEVARAJAN TEXTILE PVT LTD  
UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|    |                 |  |  |
|----|-----------------|--|--|
| 1. | HEMA SRINIVASAN | <u>Scheme of Amalgamation</u><br>Counsel for Applicant |  |
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**ORDER**

Counsel for applicant present and prayed for time to make submissions. Time is enlarged at request. Put up on 22.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc